

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1747  
ANSWERED ON:22.08.2012  
RESERVATION FOR DISABLED  
Gandhi Shri Feroze Varun

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has been successful in implementing a three per cent reservation for the disabled in educational institutions, as per the Disability Act of 1995;
- (b) if so, the State-wise details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) Three per cent reservation in admission is being provided for Persons with Disabilities (PwDs) in central educational institutions. For implementation of the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act of 1995, University Grants Commission has issued guidelines to Universities and Colleges for providing three per cent reservation (horizontally) in admission for PwDs.

(b) & (c) State wise enrolment of Children with Special Needs (CWSN), as per the Statistics of School Education for the year 2007-08, is placed at Annexure. Data in respect of enrolment of PwDs in higher education is not centrally maintained.